

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 229 of 2012 &
IA No. 368 of 2012**

Dated : 2nd April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

Reliance Infrastructure Ltd. ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Hasan Murtaza
Mr. Aditya Panda**

**Counsel for the Respondent(s): Mr. Krishnan Venugopal, Sr. Adv.
Mr. Sitesh Mukherjee
Mr. Avijeet Lala
Mr. Sakya Singha Chaudhuri
Ms. Anusha Nagarajan
Ms. Perna Priyadarshini for R.2
Mr. Buddy A. Ranganadhan,
Mr. Arijit Maitra
Ms. Richa Bharadwaja for R-1**

ORDER

Post the matter for further hearing on **12.4.2013 at 2.30**

p.m.

**(V.J. Talwar)
Technical Member
ak/vt**

**(Justice M. Karpaga Vinayagam)
Chairperson**